### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 927 ANSWERED ON 13/12/2022

#### BENEFICIARIES UNDER PMAY-G IN NER AND UTTAR PRADESH

### 927. SHRI VINCENT H. PALA: SHRI JAGDAMBIKA PAL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of beneficiaries eligible under Pradhan Mantri Awas Yojana-Gramin (PMAYG) during each of last three years and the current year, State-wise and district-wise, particularly in Uttar Pradesh and North-Eastern Region/States;
- (b) the details of the houses allotted, State-wise and district-wise particularly for Uttar Pradesh and Meghalaya;
- whether the Government is planning to increase the number of beneficiaries under the PMAY-G, if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government is targeting to provide houses for all in rural areas and if so, the time by which this target is likely to be achieved and the amount that has been sanctioned by the Government in the year 2022 for the yojana; and
- (e) whether irregularities have been identified in the implementation of the PMAY-G and if so, the details thereof along with the action taken by the Government in this regard?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) & (b): The State-wise number of houses sanctioned to the beneficiaries under Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) during each of last three years and the current year, particularly in Uttar Pradesh and North-Eastern States including Meghalaya is given in **Annexure**.

The State-wise & District-wise details of houses sanctioned can be seen at the programme website at www.pmayg.nic.in--->AwaasSoft--->Reports--->Houses progress against the target financial year.

(c) & (d): The Union Cabinet had approved the overall target of construction of 2.95 crore houses by March, 2024, against which a total of 2.49 crore houses have been sanctioned and 2.10 crore houses have been completed. At present, there is no proposal for enhancing the coverage and extending the target date for completion of targeted houses.

So far, as on 08.12.2022, the Government has provisioned a total of Rs.33,000 crore for implementation of the scheme during the financial year 2022-23.

(e) Under PMAY-G, there is a grievance redressal mechanism set up at different levels of administration viz., Gram Panchayat, Block, District and the State.

The cases of irregularities reported by the Hon'ble Members of Parliament, Members of State Assembly and general public directly or through CPGRAM are taken up with the State Government for taking necessary action.

Since inception of PMAY-G i.e. 01.04.2016 till 08.12.2022, a total of 1,451 complaints relating to irregularities in implementation of PMAY-G have been received in the Ministry of Rural Development on CPGRAMS. As the State Govt. implements PMAY-G, these complaints have been forwarded to the State for taking necessary action under intimation to this Ministry. Out of 1,451 complaints, 1,413 have been disposed off.

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STATEMENT IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 927 TO BE ANSWERED ON 13.12.2022 REGARDING BENEFICIARIES UNDER PMAY-G IN NER AND UTTAR PRADESH

State-wise details of total number of houses sanctioned to the eligible beneficiaries during each of last three years and the current year, particularly in Uttar Pradesh and North-Eastern Region/States including Meghalaya

(units in nos.)

SNo	State Name	Houses Sanctioned in 2019-20	Houses Sanctioned in 2020-21	Houses Sanctioned in 2021-22	Houses Sanctioned in 2022-23 (as on 08.12.2022)
1	ARUNACHAL PRADESH	2,135	19,064	11,058	2,418
2	ASSAM	1,79,844	1,50,043	2,16,450	6,86,512
3	BIHAR	10,44,038	6,25,578	9,05,295	1,20,346
4	CHHATTISGARH	1,51,115	1,57,787	372	1,290
5	GOA	53	32	47	9
6	GUJARAT	1,01,392	21,419	1,08,024	1,665
7	HARYANA	114	61	3,326	3,861
8	HIMACHAL PRADESH	1,038	4,001	2,734	720
9	JAMMU AND KASHMIR	38,641	64,186	56,268	4,605
10	JHARKHAND	3,02,109	3,62,055	3,90,838	845
11	KERALA	738	3,335	12,675	1,252
12	MADHYA PRADESH	3,78,429	7,56,830	4,82,104	7,39,797
13	MAHARASHTRA	2,48,570	2,94,316	1,19,451	2,13,635
14	MANIPUR	167	17,881	1,738	6,937
15	MEGHALAYA	10,971	26,516	3,361	3,926
16	MIZORAM	2,430	7,017	0	4,843
17	NAGALAND	615	4,706	9,834	3,573
18	ODISHA	5,48,263	2,90,518	3,432	2,557
19	PUNJAB	8,126	1,887	11,698	3,060
20	RAJASTHAN	3,76,072	2,70,390	3,88,408	4,550
21	SIKKIM	0	0	282	10
22	TAMIL NADU	93,272	1,17,351	2,38,003	19,689
23	TRIPURA	22,535	992	1,57,287	43,295
24	UTTAR PRADESH	1,78,191	7,28,601	4,35,046	58,027
25	UTTARAKHAND	32	47	15,415	4,195
26	WEST BENGAL	9,62,675	9,41,902	1,66,967	5,113
27	ANDAMAN AND NICOBAR	939	402	0	6
28	DADRA AND NAGAR HAVELI	0	99	16	11
29	DAMAN AND DIU	0	0	33	C
30	LAKSHADWEEP	0	0	0	C
31	ANDHRA PRADESH	2,306	1,819	0	1,13,405
32	KARNATAKA	1,000	36,730	3,978	1,040
33	LADAKH	379	200	477	1
	Total	46,56,189	49,05,765	37,44,617	20,51,193